



Govt. Of Assam.
Office Of The Deputy Commissioner
District Disaster Management Authority (DDMA)
Dima Hasao, Haflong-788819.
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DDMA/COVID-19/2021-2022/Pt.1/ 257

Dated: 29th June 2021

To

The Consultant (Judicial)
National Green Tribunal,
Principal Bench, New Delhi.
Email: judicial-ngt@gov.in

Sub: Original Application No.108/2021

Ref: E-Mail dated 31/05/2021 regarding ORDER passed in Original Application No.108/202

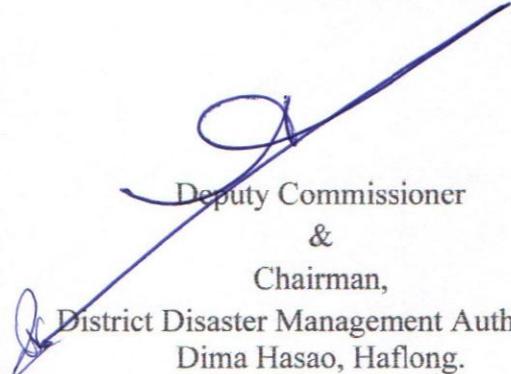
Sir;

With reference to the subject cited above, I have the honour to inform you that till date no incident of unclaimed dead bodies pertaining to COVID -19 occurred in the district.

All the dead bodies of COVID-19 are cremated / buried in the most hygienic way following all the COVID-19 protocols.

This is for your kind information and necessary action.

Yours faithfully


Deputy Commissioner
&
Chairman,
District Disaster Management Authority,
Dima Hasao, Haflong.

Memo No. DDMA/COVID-19/2021-2022/Pt.1/257

Dated: 29th June 2021

Copy for favour of kind information:-

1. The Chief Secretary, Govt. of Assam, Janata Bhawan, Dispur for favour of kind information.


Deputy Commissioner
&
Chairman,
District Disaster Management Authority,
Dima Hasao, Haflong.